

C. A. T. Bench, JAIPUR

Date of Order

orders

13/9/93

Mr. P. D. Khanna - Proxy Counsel
for Mr. D. P. Garg - Counsel
for the applicant.
None for the respondents.

Mr. Khanna states
that Shri D. P. Garg is
not well and he has
therefore, requested
for short adjournment
may be listed for
hearing on 14/9/93.

C. K. Kishore (Gopal Krishna)
Judicial Member
B. B. Mahajan
Member (Adm.)

14/9/93

Mr. D. P. Garg - Counsel for
applicant.

Mr. M. Parig - Counsel for
respondents.

The learned Counsel
for the applicant pleads
no instructions, the applicant
himself is not present.

The T.A. is dismissed
in default.

C. K. Kishore
Gopal Krishna
Member (Jud.)

B. B. Mahajan
Member (Adm.)

Recd by
Cm. 10/9/93
Cm. 10/9/93
Cm. 10/9/93

to the app.
C. K. Kishore

Q. 10/9/93
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